

[Shri B. P. Maurya]

Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 1974-75.

- (ii) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT-9990/76.]

- (2) A copy of the Report (Hindi and English versions) of the Development Council for Instruments Industry for the years 1972-74, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951 [Placed in Library See No. LT-9991/76]

UPSC (EXEMPTION FROM CONSULTATION) 2ND AMDT REGULATIONS, 1975  
PRESIDENTIAL ORDER UNDER UNION TERRITORIES ACT, 1963 REPORT OF UPSC FOR 1973-74 & NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA) : I beg to lay on the Table—

- (1) A copy of the Union Public Service Commission (Exemption from Consultation) Second Amendment Regulations, 1975 (Hindi and English versions) published in Notification No. G.S.R 2288 in Gazette of India dated the 30th August, 1975, under clause (5) of Article 320 of the Constitution together with an explanatory memorandum [Placed in Library. See No. [Placed in Library See No.

- (2) A copy of the Presidential Order, (Hindi and English versions) issued under section 51 of the Union Territories Act, 1963 in relation to the Union Territory of Pondicherry, published in Notification No. S.O. 338(E) in Gazette of India dated the 26th September, 1975. [Placed in Library See No. LT-9993/76.]

- (3) (a) A copy each of the following papers (Hindi and English versions) under article 323(1) of the Constitution—

- (i) Twenty-fourth Report of the Union Public Service Commission for the period 1st April 1973 to 31st March, 1974

- (ii) Memorandum explaining the reasons for non-acceptance by Government of the Commission's advice in certain cases referred to in the above Report.

- (b) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned above

[Placed in Library See No. LT-9994/76]

- (4) A copy of the Uttar Pradesh Public Services (Tribunals) Ordinance, 1975 (Uttar Pradesh Ordinance No. 23 of 1975) (Hindi and English versions) promulgated by the Governor of U.P. on the 17th September, 1975 under provisions of article 213(2) (a) of the Constitution read with clause (c) (iii) of the Proclamation dated the 30th November, 1975 issued by the President in relation to the State of Uttar Pradesh together with a memorandum explaining the circumstances

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for the issue of the Ordinance. [Placed in Library. See No. LT-9995/76.]

- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—
- (i) The Indian Administrative Service (Pay) Thirteenth Amendment Rules, 1975, published in Notification No. G.S.R. 433(E) in Gazette of India dated the 30th July, 1975.
- (ii) The All India Services (Discipline and Appeal) Second Amendment Rules, 1975, published in Notification No. G.S.R. 985 in Gazette of India dated the 9th August, 1975.
- (iii) G.S.R. 986 published in Gazette of India dated the 9th August, 1975 containing corrigendum to Notification No. G.S.R. 660 dated the 15th June, 1974.
- (iv) G.S.R. 987 published in Gazette of India dated the 9th August, 1975 containing corrigendum to Notification No. G.S.R. 686 dated the 15th June, 1974.
- (v) The All India Services (Discipline and Appeal) Third Amendment Rules, 1975, published in Notification No. G.S.R. 988 in Gazette of India dated the 9th August, 1975.
- (vi) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1975, published in Notification No. G.S.R. 2227 in Gazette of India dated the 16th August, 1975.
- (vii) The Indian Forest Service (Pay) Second Amendment Rules, 1975, published in Notification No. G.S.R. 2228 in Gazette of India dated the 16th August, 1975.
- (viii) The Indian Police Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 1975, published in Notification No. G.S.R. 455(E) in Gazette of India dated the 22nd August, 1975.
- (ix) The Indian Police Service (Pay) Ninth Amendment Rules, 1975, published in Notification No. G.S.R. 456(E) in Gazette of India dated the 22nd August, 1975.
- (x) The Indian Administrative Service (Fixation of Cadre Strength) Sixteenth Amendment Regulations, 1975, published in Notification No. G.S.R. 457(E) in Gazette of India dated the 22nd August, 1975.
- (xi) The Indian Administrative Service (Pay) Fourteenth Amendment Rules, 1975, published in Notification No. G.S.R. 457(E) in Gazette of India dated the 22nd August, 1975.
- (xii) The All India Services (Death-cum-Retirement Benefits) Fourth Amendment Rules, 1975, published in Notification No. G.S.R. 2265 in Gazette of India dated the 23rd August 1975.
- (xiii) The Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 1975, published in Notification No. G.S.R. 2267 in Gazette of India dated the 23rd August, 1975.

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- (xiv) The Indian Forest Service (Pay) Third Amendment Rules, 1975, published in Notification No. G.S.R. 2268, in Gazette of India dated the 23rd August, 1975.
- (xv) The Indian Administrative Service (Fixation of Cadre Strength) Seventeenth Amendment Regulations, 1975, published in Notification No. G.S.R. 471(E), in Gazette of India dated the 29th August, 1975.
- (xvi) The Indian Administrative Service (Pay) Sixteenth Amendment Rules, 1975, published in Notification No. G. S. R. 472(E), in Gazette of India dated the 29th August, 1975.
- (xvii) The Indian Forest Service (Appointment by Competitive Examination) Second Amendment Regulations, 1975, published in Notification No. G. S. R. 2502 in Gazette of India dated the 11th October, 1975.
- (xviii) The Indian Administrative Service (Appointment by Promotion) Amendment Regulations, 1975, published in Notification No. G.S.R. 536(E), in Gazette of India dated the 22nd October, 1975.
- (xix) The Indian Administrative Service (Pay) Eighteenth Amendment Rules, 1975, published in Notification No. G.S.R. 2557 in Gazette of India dated the 25th October, 1975.
- (xx) The Indian Police Service (Pay) Eleventh Amendment Rules, 1975, published in Notification No. G.S.R. 2558 in Gazette of India dated the 25th October, 1975.
- (xxi) The Indian Forest Service (Pay) Fifth Amendment Rules, 1975, published in Notification No. G.S.R. 2559 in Gazette of India dated the 25th October, 1975.
- (xxii) The Indian Police Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1975, published in Notification No. G.S.R. 540(E) in Gazette of India dated the 27th October, 1975.
- (xxiii) The Indian Police Service (Pay) Tenth Amendment Rules, 1975, published in Notification No. G.S.R. 541(E) in Gazette of India dated the 27th October, 1975.
- (xxiv) The Indian Administrative Service (Appointment by Promotion) Second Amendment Regulations, 1975, published in Notification No. G.S.R. 544(E) in Gazette of India dated the 29th October, 1975.
- (xxv) The Indian Police Service (Appointment by Promotion) Amendment Regulations, 1975, published in Notification No. G. S. R. 545 (E) in Gazette of India dated the 29th October, 1975.
- (xxvi) The All India Services (Death-cum-Retirement Benefits) Fifth Amendment Rules, 1975, published in Notification No. G.S.R. 2635 in Gazette of India dated the 8th November, 1975.
- (xxvii) G.S.R. 2636 published in Gazette of India dated the 8th November, 1975.

containing corrigendum to Notification No. G.S.R. 124 dated the 18th January, 1969.

- (xxviii) The Indian Administrative Service (Fixation of Cadre Strength) Eighteenth Amendment Regulations, 1975, published in Notification No. G.S.R. 2660, in Gazette of India dated the 15th November, 1975.
- (xxix) The Indian Administrative Service (Pay) Seventeenth Amendment Rules, 1975, published in Notification No. G.S.R. 2661 in Gazette of India dated the 15th November, 1975.
- (xxx) The All India Services (Study Leave) Amendment Regulations, 1975, published in Notification No. G.S.R. 2691 in Gazette of India dated the 22nd November, 1975.
- (xxxix) The Indian Administrative Service (Appointment by Promotion) Third Amendment Regulations, 1975, published in Notification No. G.S.R. 2692 in Gazette of India dated the 22nd November, 1975.
- (xxxixii) The Indian Administrative Service (Appointment by Promotion) Fourth Amendment Regulations, 1975 published in Notification No. G.S.R. 2723 in Gazette of India dated the 29th November, 1975.
- (xxxixiii) The All India Services (Study Leave) Second Amendment Regulations, 1975, published in Notification No. G.S.R. 2779 in Gazette of India dated the 13th December, 1975.

- (xxxiv) The All India Services (Death-cum-Retirement Benefits) Sixth Amendment Rules, 1975, published in Notification No. G.S.R. 2830 in Gazette of India dated the 20th December, 1975.

[Placed in Library. See No. LT-9996/76].

REVIEW & ANNUAL REPORT OF INDIAN RARE EARTHS LTD., BOMBAY FOR 1974-75

THE MINISTER OF ENERGY (SHRI K. C. PANT): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Indian Rare Earths Limited, Bombay, for the year 1974-75.
- (ii) Annual Report of the Indian Rare Earths Limited, Bombay, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-9997/76].

REVIEW AND ANNUAL REPORTS OF DELHI SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD. FOR 1971-74

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA) I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Delhi Small Industries Development Corporation Limited, Delhi, for the years 1971-72, 1972-73 and 1973-74.